

**THE
PARLIAMENTARY DEBATES
OFFICIAL REPORT**

IN THE THIRTY-EIGHTH SESSION OF THE RAJYA SABHA *Commencing on the ijth*
April, 1962/r/ie 27th Chakra, 1884 (Saka)

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RAJYA SABHA

*Tuesday the nth April, 1962/the 21th
Chaitra 1884 (Saka)*

The House met at eleven of the
clock, MR. CHAIRMAN in the Chair.

MEMBERS SWORN

Hafiz Mohammad Ibrahim (Uttar
Pradesh).

Shri J. S. L. Hathi (Gujarat).

ANDHRA PRADESH

Shri N. Narotham Reddy. Shrimati
C. Ammanna Raja. Shri V. C.
Kesava Rao. Shri K. V. Raghunatha
Reddy. Shri P. K. Kumaran.

ASSAM

Shri Baharul Islam.
Shri R. N. Kakati.

BIHAR

Shri B. B. Varma.
Shri D. C. Mallik.
Shri Mahabir Dass.
Shri J. K. P. Narayan Singh.
Shri M. S. Oberoi.
Shri Syed Mahmud,
Shri Ganga Sharan Sinha.

2

GUJARAT

Shri M. C. Shah
Shri Maganbhai S. Patel

KERALA

Shri Muhamed Koya
Shrimati Devaki (Gopidas)
Shri Govindan Nair

MADHYA PRADESH

Shri Ram Sahai Shri L.
N. Das Shri Syed
Ahmad Shri V. M.
Chordia Shri R. S.
Khandekar

MADRAS

Shri C. N. Annadurai Shri
K. S. R. Gounder Shri M.
Ruthnaswamy Shri M. J. J.
Moideen Shri M. A. M.
Naicker Shri J. S. Pillai

MAHARASHTRA

Shri B. K. Gaikwad
Shrimati Tara Ramachandra Sathe
Shri G. D. Tapase. Shri P. S. Patil.

MYSORE

Shri D. P. Karmarkar. Shri
M. Govinda Reddy. Shri
Patil. Puttappa. Shri J
Venkatappa.

ORISSA

Shri S. Patel.
Shri M. Misra.
Shrimati Nandini
Satpathy.
Shri S. Mishra.

PUNJAB

Shri Anup Singh.
Diwan Chaman Lall.
Shri Surjit Singh.

RAJASTHAN

Shri Ramesh Chandra.
Moulana Abdul Shakoor.
Shri Sawai Man Singh. Shri

श्री एम० गौरे (उत्तर प्रदेश) :
प्रतिज्ञा लेने से पहले मैं आपसे एक अनुरोध
करना चाहता हूँ। जो हिन्दुस्तान का
संविधान बना है वह अब तक बालिग मत
के जरिये स्वीकृत नहीं हुआ है और अगर
इसकी कोई व्यवस्था जल्दी हो सके तो
अच्छा है।

P. N. Kathju. Shri N. C.
Kasliwal.

UTTAR PRADESH

Shrimati Uma Nehru.

Shri M. Gaure. Shri C. D.
Pande. Dr. Dharam
Prakash. Shri L. D.
Asthana. Shri P. N. Sapru.
Shrimati Anis Kidwai. Shri
Sitaram Jaipuria. Shri
Chandra

Shri A. B. Vajpayee.

WEST BENGAL

Shri Surendra Mohan Ghose.
Shri Pannalal Saraogi. Shri Niren
Ghosh. Shri Ramprasanna Ray.
Shri Syed Nausher Ali. Dr. Nihar
Ranjan Ray.

JAMMU AND KASHMIR

Shri A. M. Tariq.

TRIPURA

Shri T. M. Dasgupta.

DELHI

Shri Santokh Singh.

MEMBERS NOMINATED BY THE PRESIDENT

Shri B. V. (Mama) Warerkar.
Dr. Tara Chand. Dr. Popal Singh.
Shri R. R. Diwaker.

WELCOME TO NEW MEMBERS

MR. CHAIRMAN: With your leave, I should like to express our cordial satisfaction at having so many new Members and the hope that they will add to the distinction of this House by their knowledge, experience, integrity, public spirit and debating power. This House, for the last 10 years, has been a fellowship in which the different Members feel towards each other mutual regard, goodwill and forbearance and even the groups which may vary in their doctrines, etc., are working in a co-operative spirit for the realisation of the objectives of national progress and international friendship. I have no doubt that the Members who have now joined us will breathe the atmosphere of the House and contribute to the working and implementation of the same ideals, the ideal to which they have just paid their allegiance.